

(ग) हां, लेकिन वाह क्षेत्र को सुरक्षित रखने के उपाय किये जा रह हैं ताकि जलाशय की कालावधि बढ़े । उस की धारिता में काफी असें तक कोई विशेष कमी होने की आशंका नहीं है ।

TEXTILE INDUSTRY

***438. Shri Ibrahim :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether Japan's supremacy in rayon as well as in cotton textiles in the international market has in any way affected the textile industry of India ; and

(b) if so, to what extent ?

The Minister of Commerce (Shri Karmarkar): (a) and (b). There has been some decline in Indian exports to Ceylon, Malaya and Singapore and Australia during 1955 as compared to 1954, whereas the Japanese exports to these countries have registered a rise. Apart from this, Government have no precise assessment of the effects of Japanese competition. This is one of the functions of the new Export Promotion Council for Textiles.

AMBAR CHARKHA

***441. Shri S. C. Singhal:** Will the Minister of Production be pleased to state :

(a) how much an average man will be able to spin on *Ambar Charkha* by working eight hours a day ;

(b) what will be the quality of the yarn in comparison with mill yarn ;

(c) how much daily a man can earn by working on *Ambar Charkha* in comparison with textile mill worker ;

(d) the approximate number of *Ambar Charkhas* working in the country ; and

(e) the number of licences given last year for new spindleage?

The Deputy Minister of Production (Shri Satish Chandra): (a) About 16 hanks of yarn, if a person is engaged in spinning only and not in other operations such as carding etc.

(b) and (c). Tests are being carried on and definite results will be available by the end of April.

(d) About 4,500.

(e) The number of new spindles licensed during 1955 is as under:—

New spinning Mills	4,75,780
Substantial expansion of existing Mills	4,30,960
TOTAL	9,06,740

INDUSTRIAL ESTATES

***445. Shri Punnoose :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether Government have any plan to set up Industrial Estates in the States during 1956-57 ;

(b) if so, the details thereof; and

(c) the proposed sites State-wise?

The Minister of Industries (Shri Kanungo): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 21].

VILLAGE LEATHER INDUSTRY

***447. { Shri Sivamurthi Swami :
Shri N. Rachiah :
Shri V. Missir :**

Will the Minister of Production be pleased to state :

(a) whether Government have sanctioned loans and grants to the State Governments for the development of village leather industry in 1955-56 ; and

(b) if so, the names of such States and the amount sanctioned to them?

The Deputy Minister of Production (Shri Satish Chandra): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 22].

WORKING GROUPS ON MAN-POWER STUDIES

*455. **Ch. Raghbir Singh** : Will the Minister of **Planning** be pleased to state the nature of the recommendations made by the Working Group on Man-power Studies and Technical Training set up by the Planning Commission?

The Deputy Minister of Planning (Shri S. N. Mishra) : The Working Group on Man-power Studies and Technical Training is an informal Group consisting of the representatives of the Planning Commission and the Central Ministries. It discusses from time to time problems relating to man-power and technical training. No specific recommendations as of a formal committee have been put forward by the Group, though its conclusions on various matters have been used to working out man-power requirements.

CASH DOLE TO DISPLACED PERSONS

*456. **Shri Tushar Chatterjea** : Will the Minister of **Rehabilitation** be pleased to state :

(a) whether Government are aware that in the Government Women Refugee Centre of Bhadrakali (Hooghly District, West Bengal) cash dole has been stopped to a number of refugees :

(b) if so, the reason for such stoppage ;

(c) whether Government have received any representation as to the hardship caused by stoppage of cash dole ; and

(d) if so, whether Government propose to revive the cash dole in deserving cases?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) to (d). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

JAPAN'S ADMISSION TO U.N.O.

*457. **Shri S. V. Ramaswamy** : Will the **Prime Minister** be pleased to state whether the Government of India has given an assurance to Japan that India will support her claim to admission to the U.N.O. next year?

The Deputy Minister of External Affairs (Shri Anil K. Chanda) : Yes, Sir.

SALT CESS

*458. { **Thakur Jugal Kishore Sinha** :
Shri Asthana :

Will the Minister of **Production** be pleased to refer to the reply given to Starred Question No. 868 on the 15th December, 1955 and state :

(a) whether the question of exemption of salt cess from industrial consumers has been examined ; and

(b) if so, the result of the examination?

The Deputy Minister of Production (Shri Satish Chandra) : (a) and (b). The question is still under examination.

KOSI EMBANKMENTS

*459. { **Pandit D. N. Tiwari** :
Shri Bibhuti Mishra :

Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether work on the two Kosi protective embankments—Eastern and Western—has been started during the new season ;

(b) if so, the length of the embankments to be completed in Indian territory through public co-operation and contractors this year ;

(c) the agency through which public co-operation has been sought ;

(d) whether response from local people to work on the public co-operation sector has been encouraging ; and